

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS  
LOK SABHA  
UNSTARRED QUESTION NO. 239  
ANSWERED ON 03/02/2023

**FUNDS FOR DEVELOPMENT OF PORTS**

239. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

**पत्तन, पोत परिवहन और जलमार्ग मंत्री**

- (a) whether the Government has sanctioned any funds for the development of ports and port infrastructure in Andhra Pradesh;
- (b) if so, the details of the funds allocated in the last five years, year-wise, port-wise; and
- (c) the steps taken by the Government to curb the monopoly of private players in Port business activities?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) & (b) Yes sir, under Sagarmala Scheme Government of India has sanctioned funds for the development of ports and its infrastructure along with fish landing centres in the State of Andhra Pradesh. The details are in **Annexure-1**.

(c) The Major Ports of India are regulated under Major Ports Authority Act, 2021. However, non-major Ports and their concessionaires are regulated by State Maritime Boards under respective State Governments. Further, Competition Commission of India formulates regulations from time to time to ensure fair market practises to curb and check the monopoly of private players.

## Annexure-1

| S.No | Name of the Project  | Implementing Agency                            | Port                          | Total Project Cost (Rs in cr.) | Funds sanctioned under Sagarmala Scheme (Rs in Cr.) |
|------|--|--|-------------------------------|--------------------------------|---|
| 1    | Construction of grade separator from H-7 area to Port connectivity Road by passing Convent Junction - Visakhapatnam Port | NHAI   | Visakhapatnam                 | 46.34                          | 23.17   |
| 2    | Development of Fishing Harbour in Juvvaladinne in SPSR Nellore District in the State of Andhra Pradesh.                  | Fisheries Department, GoAP                     | Juvvaladinne                  | 288.00                         | 72.00   |
| 3    | Coastal Districts Skill Development Program - Phase 2 -Andhra Pradesh  | Ministry of Rural Development (DDU-GKY)        | Vishakapatnam & East Godavari | 5.98                           | 5.98  |
| 4    | Improvement of Kakinada Anchorage Ports infrastructure in East Godavari district, Andhra Pradesh                         | Andhra Pradesh Maritime Board                  | Kakinada Anchorage            | 85.83                          | 42.92   |
| 5    | Construction of passenger jetty at Bhavani island- Krishna district  | Andhra Pradesh Tourism Development Corporation | Bhavani Island                | 22.00                          | 10.00   |
| 6    | 2 to 4 laning of port road connectivity to NH - 5 - Phase II   | NHAI   | Visakhapatnam                 | 77.00                          | 20.00   |
| 7    | Construction of coastal Berth at VPT   | Visakhapatnam Port Trust                       | Visakhapatnam                 | 43.00                          | 30.00   |
| 8    | Centre of Excellence in Maritime and Shipbuilding - CEMS - AP-18 out of 24 Labs in AP                                    | IRS  | Visakhapatnam                 | 574.00                         | 37.52   |
| 9    | Coastal Districts Skill Development Program - Phase I -Andhra Pradesh  | Ministry of Rural Development (DDU-GKY)        |                               | 0.28                           | 0.28  |
| 10   | Modernisation of Visakhapatnam Fishing Harbour   | Visakhapatnam Port Trust                       | Visakhapatnam                 | 151.81                         | 50.00   |

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